

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01208/2018

Jabalpur, this Monday, the 02nd day of March, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER



Ku. Sarla, D/o Late Shri Ram Prasad,
Aged about 55 years, Occupation-Unemployed,
Add-H.No. 1180-B, Modi Bada, Sadar,
Jabalpur-482002 (MP)

-Applicant

(By Advocate –**Shri Aditya Narayan Shukla proxy counsel
for Shri Akash Choudhary**)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Defence, Government of India,
South Block, New Delhi-110001

2. The Commanding Officer, 2 Technical Training Regiment
1 Signal Training Centre, Pin 901124, C/o 56 APO

3. The Administrative Officer, 2 Technical Training Regiment
1 Signal Training Centre,
Pin 901124, C/o 56 APO

- Respondents

(By Advocate –**Shri S.P.Singh**)

O R D E R (O R A L)

By Navin Tandon, AM:-

The respondents have filed their short reply wherein it has been stated that the grievances of the applicant has already been addressed and therefore the Original Application ahs become infructuous.

2. Learned counsel for the applicant agrees to the same.

3. However, he prays for liberty to approach this Tribunal afresh in case any grievance remains.

4. Accordingly, the Original Application is disposed of as having become infructuous with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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